NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **26.11.2026** (THURSDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

On Being Mentioned

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 335/2026	K Chandrasekaran Vs CA Sudhir GS, RP & Anr	Mr. Sanjay N Gandhi	Ms. Kavitha Singuluri R2
2.	Comp App (AT) (CH) (Ins) No. 529/2025 For Exemption IA No. 1490 & 1492/2025 For Stay IA No. 1491/2025	Meera Madhusudhan Singh Vs Devvrat Rana & Anr.	Mr. Jerin Asher Sojan	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 615/2026 To Dispense with IA No. 1768/2026 For Stay IA No. 1769/2026	P Krishna Vs Bank of Maharashtra & Anr.	Mr. Ravi Rajagopalan	

4.	Comp App (AT) (CH) (Ins) No. 619/2026	Akshaya Today Struggling Buyers Association Rep by its Secretary CA S Raghothaman Vs Akshaya Private Limited Rep by Its Managing Director Thangappan Chittybabu & 2 Ors.	Mr. V Venkata Sivakumar	
5.	Comp App (AT) (CH) (Ins) No. 620/2026 For Stay IA No. 1779/2026 For Condone Delay IA No. 1780/2026	Sudip Bandyopadhyay Vs Phasorz Technologies Pvt Ltd & Anr.	Mr. Akhil Suresh	Mr. Pawan Jhabakh For Caveator
6.	Comp App (AT) (CH) (Ins) No. 218/2026	Manoj T Jain Ex-Director of Avon Lifesciences Ltd Vs JM Financial Asset Reconstruction Company Ltd & Anr	PSN Legal Advocates	Mr. VV Sivakumar R1
7.	Comp App (AT) (CH) (Ins) No. 460/2026	State Bank of India Vs Dr. Jitendra Das Maganti & Anr. **WITH**	Mr. Pranava Charan	Mr. Dwarakesh Prabhakaran R1
8.	Comp App (AT) (CH) (Ins) No. 489/2026	State Bank of India Vs Dr. Renuka Rani Maganti & Anr	Mr. Pranava Charan	Mr. Dwarakesh Prabhakaran R1
9.	Comp App (AT) (CH) (Ins) No. 499/2026 For Stay IA No. 1404/2026 For Direction IA No. 1406/2026 To Dispense with IA No. 1407/2026	Sahyadri Kamgar Sanghatan & 2 Ors. Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & 3 Ors.	Mr. Lalit Joshi	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 1186/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 417/2026	Nivaya Resources Pvt Ltd Vs Adam & Coal Resources Pvt Ltd	Mr. DO Kaviyanathan	Mr. SK Rahul Vivek
11.	IA No. 1445/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 511/2026 For Exemption IA No. 1443/2026 For Stay IA No. 1444/2026	Peeyush Sharma Through Proprietor Vs Liquidator of IVRCL Ltd	Mr. Rohit Sharma	

12.	Comp App (AT) (CH) (Ins) No. 362/2026 For Stay IA No. 1022/2026	Verity Knowledge Solutions Pvt Ltd, Rep by its AVP-Finance, Shaik Abdul Muqueem Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & Anr.	Mr. K Mohit Kumar	Ms. Khushboo Shah Rajani R1
13.	Comp App (AT) (CH) (Ins) No. 576/2026 For Exemption IA No. 1614/2026 For Stay IA No. 1615/2026	BP Metal Packs Pvt Ltd Vs Ramanathan Bhuvaneshwari, Liquidator of Metal Closures Pvt Ltd & Anr.	Mr. Arjun Jaganathan	Mr. Srinandan K For Caveator
14.	Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025 For Direction IA No. 127/2026 **(Interim Order)**	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	
15.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, (Erst. RP) of SD Pharmacy Pvt Ltd & 3 Ors **WITH**	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
16.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, (Erst. RP) of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
17.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Propcare Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya
18.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026	Ramadoss Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	Mr.S Sathiyanarayanan R1 Mr.Vinod Kumar R2 R3

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	IA No. 1563/2026 (For Urgent listing) in Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254 & 1552/2025 For Additional Docs. IA No. 1220/2026	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd & 3 Ors.	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 531/2026 To Dispense with IA No. 1494/2026 For Stay IA No. 1495/2026 **(Interim Order)**	Maris Cement Pvt Ltd Vs Praveen Prakash Ghali, IRP & Anr.	Mr. T Jayasankar	

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 36/2022 (Comp App (AT) (Ins) No. 596 - 597/2019)	MTR Foods Pvt Ltd Vs Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt Ltd & 4 Ors. **WITH**	Mr. Vivek Krishnani	Mr. Amit Agarwal R1 Mr. Prithvi Raj JS R2 Mr. G Sridhar- R5
22.	TA (AT) No. 34/2022 (Comp App (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Ms. Pritha Srikumar Iyer- R3 Mr. Prithvi Raj JS R4
23.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors **WITH**	Mr. NP Vijaykumar	Mr. R Sanjeev - R1 Ms. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
24.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors **WITH**	Mr. H Karthik Seshadri	Mr. R Sanjeev - R1 Ms. Shubharanjani Ananth R3, R5 Mr. NP Vijaykumar R6
25.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors **WITH**	Mr. H Karthik Seshadri	Mr. R Sanjeev -R2 Ms. Shubharanjani Ananth R3, R5 Mr. NP Vijaykumar R6
26.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors **WITH**	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. R Sanjeev -R2 Ms. Shubharanjani Ananth-R3, R5
27.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt Ltd Vs K Bharathi & 4 Ors. **WITH**	Mr. NP Vijaykumar	Mr. R Sanjeev - R1 Ms. R Sowmya R2- R4

28.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. **WITH**	Mr. H Karthik Seshadri	Ms. Shubharanjani Ananth – R1 Mr. NP Vijaykumar R2
29.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K Bharathi & 5 Ors. **WITH**	Mr. H Karthik Seshadri	Mr. R Sanjeev - R1 Mr. NP Vijaykumar R2, R4 Ms. Shubharanjani Ananth- R6
30.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. **WITH**	Mr. NP Vijaykumar	Ms. Shubharanjani Ananth- R1
31.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. **WITH**	Mr. Najeeb Usman Khan	Mr. R Sanjeev - R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
32.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. R Sanjeev - R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
33.	Comp App (AT) (CH) (Ins) No. 257/2022 For Stay IA No. 541/2022 For Exemption IA No. 542/2022 Leave to file IA No. 543/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt Ltd Vs Global Emerging Markets India Ltd & Anr. **WITH**	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
34.	Comp App (AT) (CH) (Ins) No. 259/2022 For Exemption IA No. 549/2022 For Stay IA No. 550/2022 Leave to file IA No. 551/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt Ltd Vs Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
35.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela & 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel R1 Mr. S Rajasekar R2 R4 Mr. Rohan Rajasekaran R3 Mr. Jerin Asher Sojan R5

36.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors **WITH**	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
37.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024 **(Interim Order)**	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
B. Without Interim Order				
38.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 03/2024 For Exemption IA No. 04/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt Ltd, Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt Ltd & Anr	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2
39.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwajarama subramaniam
40.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd Vs Ramaswamy Damodaran & 3 Ors	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy R4
41.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 3 Ors	Mr. Prithvi Raj JS	Ms. Shubharanjani Ananth- R3 Mr. B Dhanaraj R4
42.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	Mr. AR Sakthivel

43.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works, Rep by its Partner, P Karuppasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. S Anand	Mr. G Vairava Subramaniam
44.	Comp App (AT) (CH) (Ins) No. 517/2025	Shree Gayatri Trust Vs Handicrafts Development Corporation of Kerala Ltd	Mr. Akhil Suresh	
45.	Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Stay IA No. 1745/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2

12:00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt Ltd & 2 Ors. **WITH**	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2
47.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
48.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
49.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	

50.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
51.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr.	Mr. K Pawan Jhabakh	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member

Chennai Bench

1. **Notice Board**
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